

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 539 of 2016 IN
DFR NO. 3051 OF 2016**

Dated: 26th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**M/s Rimjhim Ispat Ltd. Appellant(s)
Vs.
Uttar Pradesh Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Desh Deepak Chopra

Counsel for the Respondent(s) : ----

ORDER

Issue notice to the Respondents returnable on 16.11.2016. Dasti,
in addition, is permitted.

List the matter on **16.11.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt